

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001
Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. L-1/02/2022-CERC

Date: 24th February, 2022

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Payment of Fees) (Third Amendment) Regulations, 2022.

In exercise of the power conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission has made the draft Central Electricity Regulatory Commission (Payment of Fees) (Third Amendment) Regulations, 2022. The Draft Regulations are posted on the Commission's website i.e, www.cercind.gov.in.

2. The notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the above draft regulations. The comments/suggestions/objections may be sent on or before **10.03.2022** to the Secretary, Central Electricity Regulatory Commission, by email secy@cercind.gov.in and gagandiwani@cercind.gov.in or through SAUDAMINI Portal by clicking e- Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.
3. It has been decided to hold a public hearing on the above subject as per the details below: -

Date	Medium	Timing	Invitee
14.03.2022	Online Video Conferencing	10.30 AM	Representatives of Central / State Governments / Load Despatch Centers / State Utilities / CPSUs/ CTUs / STUs / Transmission Licensees / Trading Licensees/ Power Exchanges / Individual Experts / NGOs/ IPPs/ Financial Institutions / Consultancy Firms

4. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you or depute a responsible officer of your organization fully conversant with the subject matter to attend the hearing on 14.03.2022.
5. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be registered on the SAUDAMINI Portal after clicking Public Hearing Registration Hyperlink on its Homepage (www.cerc-e-filing.gov.in) at least 3 days before the public hearing i.e. 11.03.2022. Please also let us know if you/your organization propose to make a presentation during the hearing. The presentation may be planned to be limited to a duration of 5-10 minutes and be covered in not more than 8 to 10 slides.
6. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/
(Sanoj Kumar Jha)
Secretary